

HIGH COURT OF DELHI : NEW DELHI

No. 23 /DHC/Gaz./G-1/VI.E.2(a)/2010
Dated, the 5th February, 2010.

ORDER

Hon'ble the Chief Justice and Judges of this Court have been pleased to make the following postings/transfers in the Delhi Higher Judicial Service with immediate effect:-

S. No.	Name of the officer	From	To	District to which Allocated	Remarks
1.	Mr. A.K. Chawla	On return from deputation	ADJ (Central)-19, Tis Hazari.	Central	Vice Mr. Rakesh Tiwari.
2.	Mr. Rakesh Tiwari	ADJ (Central)-19, Tis Hazari.	ASJ (Outer)-06, Rohini.	North-West	In a new court.

Notes:-

1. The Judicial Officers shall be under the control of the District Judge of the District to which they have been allocated.
2. The Judicial Officers under transfer shall notify the cases in which they had reserved Judgments/Orders before relinquishing the charge of the court in terms of the postings/transfers order. The Judicial Officers shall pronounce the judgments/orders in all such matters within a period of 2-3 weeks, notwithstanding the posting/transfer.
3. The District Judge-I-cum-Sessions Judge shall withdraw sufficient number of cases pending in existing courts of Additional Sessions Judges of Outer Police District at Rohini and assign the same to the new court of Additional Sessions Judge (Outer)-06, at same location, ensuring equitable distribution.

BY ORDER OF THE COURT

self
(R.K. GAUBA)
REGISTRAR (VIGILANCE)

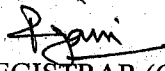
Endst. No. 293-331 /DHC/Gaz./G-1/VI.E.2(a)/2010

Dated: 5.2.2010

Copy forwarded for information and necessary action to :-

1. The District Judge-I-cum-Sessions Judge, Central District, Tis Hazari Courts, Delhi.
2. The District Judge-VI-cum-Addl. Sessions Judge I/C, East Distt., Karkardooma Courts Complex, Delhi.
3. The District Judge-IX-cum-Addl. Sessions Judge I/C, South-West Distt., Dwarka Courts Complex, New Delhi.
4. The District Judge-V-cum-Addl. Sessions Judge I/C, South District, Patiala House Courts, New Delhi.
5. The District Judge-VIII-cum-Addl. Sessions Judge I/C, North-West Distt, Rohini Courts Complex, N.Delhi.
6. The District Judge-III-cum-Addl. Sessions Judge I/C, West District, Tis Hazari Courts, Delhi.
7. The District Judge-IV-cum-Addl. Sessions Judge I/C, New Delhi Distt., Patiala House Courts, New Delhi.
8. The District Judge-VII-cum-Addl. Sessions Judge I/C, North-East Distt, Karkardooma Courts Complex, Delhi.
9. The District Judge-II-cum-Addl. Sessions Judge I/C, North District, Tis Hazari Courts, Delhi.
10. The Chairperson, Delhi Judicial Academy, Karkardooma Courts, Delhi.
11. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi.
12. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi.
13. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi.
14. The Secretary (Labour), Govt. of NCT of Delhi, Shamnath Marg, Delhi.
15. The Member Secretary, Delhi Legal Services Authority, Gole Market, New Delhi.
16. The Director of Prosecution, C.B.I., Block No.3, IInd Floor, CGO Complex, Lodhi Road, New Delhi-03.
17. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
18. The Director General, Narcotics Control Bureau, West Block, 1 Wing-5, R.K. Puram, New Delhi.
19. The Commissioner of Police, Police Headquarters, New Delhi.
20. The Chief Metropolitan Magistrate, Delhi.
21. The Senior Civil Judge-cum-Rent Controllers, Central, Tis Hazari/North, Tis Hazari/West, Tis Hazari /New Delhi, Patiala House/South, Patiala House/East, Karkardooma/North-East, Karkardooma /North-West, Rohini/South-West, Dwarka.
22. The Judge Small Cause Court, Central, Tis Hazari/North, Tis Hazari/West, Tis Hazari/New Delhi, Patiala House/South, Patiala House/East, karkardooma/North-East, Karkardooma/North-West, Rohini/South-West, Dwarka.
23. The Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court.
24. PS to all Hon'ble Judges, Delhi High Court.
25. The Assistant Registrar-cum-P.A. to Registrar General, Delhi High Court.
26. All Registrars, Delhi High Court, New Delhi.

27. The OSD (Vigilance), Delhi High Court.
28. The Joint Registrar (Vigilance), Delhi High Court, New Delhi.
29. The Pay & Accounts Officer, Tis Hazari, Delhi.
30. Officers concerned through the concerned District Judge.
- ✓ 31. The Joint Registrar (Computer), Delhi High Court, with the request to display this order on the website of Delhi High Court.
32. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
33. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
34. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
35. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
36. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
37. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
38. Personal file of the officers concerned.
39. Guard File.


JOINT REGISTRAR (GAZETTE)